

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-757(ND)2018
PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2018

NAME OF THE COMPANY: M/s. Standard Strips India Pvt. Ltd. V/s. M/s. Chempharm Industries India Pvt. LTd.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Chetna Bisht, Advocate for the Petitioner

ORDER

Affidavit of service is being filed by the Operational Creditor. They had taken steps to serve the Corporate Debtor vide registered post. Notice was also effected through the process of the Bench at the registered Corporate Email ID. As none is present on behalf of the Corporate Debtor, they are proceeded ex-parte.

List this case for arguments and disposal on 26th July, 2018.


(Ina Malhotra)
(Member (J))